## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

NEW DELHI

C.P NO. 87/2006 CA NO.

**CORAM:** 

PRESENT: SH. R.VARDARAJAN

Hon'ble Member (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY: M/s. Sociedade De-Formento Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

| S.NO | NAME        | DESIGNATION  | REPRESENTATION              | SIGNATURE |
|------|-------------|--------------|-----------------------------|-----------|
| 1.   | Mr. JOSE    | PH KODIANTA  | HARA, Sr. Ach. 9            | Dhoust-   |
| 2.   | Mr. ERR     | IC CORREIA   | , Adm. Son Adm. of petition | mis grans |
| 3.   | Mr. RAJ     | EEV COMAR,   | Dob.                        |           |
| 4.   | Mr. Gunde   | ett Mallaya  | , Adv R.2                   |           |
| 5.   | Mr. Abeeyar | faizullashoy | , Adv Respond               | lents.    |
| 6.   | Ms. Nche    | Malik, Aon   | Respondent 1                | - Nels    |
| 7.   | Mi. Malam   | ka Prascommo | NORDER Resp. 2, \$          |           |

Both the parties are present. It is brought to the notice of the bench that in CA No. 47/2015 transfer application was filed. The Tribunal was pleased to transfer the case before this bench to be heard by the Chief Justice M. M. Kumar, Hon'ble President NCLT vide order dated 19.07.2016. Further vide orders dated 22.07.2016 this Tribunal directed CP's 46/2007, 7/111/2012 & 8/111/2012 to be listed alongwith CP 87/2006. Post all the above CP's and the matter is adjourned to 29<sup>th</sup> September 2016.

(R. VARDHARAJAN)

MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26<sup>th</sup> August, 2016 A.K. Arora